

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:45
ANSWERED ON:02.07.2009
CATALYTIC DEVELOPMENT PROGRAMME
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of TEXTILES be pleased to state:

- (a) the aims and objectives of Catalytic Development Programme (CDP) proposed in the Eleventh Plan to promote silk industry in the country;
- (b) whether the Union Government has urged the States to submit proposals under CDP;
- (c) if so, the details of the States who have submitted their proposals; and
- (d) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a): The aims and objectives of Catalytic Development Programme (CDP) proposed in the Eleventh Plan to promote silk industry in the country are to increase in area under mulberry and other host plants, enhance production, productivity and quality of silk, poverty alleviation, generation of employment and income, and also increase in family income of the poor people in rural areas. The CDP is being implemented through Central Silk Board (CSB) through project mode in the form of packages mainly under three sectors viz. seed, cocoon and post-cocoon supported by the Support Service Sector in order to benefit all categories of beneficiaries like farmers, reelers and weavers.

(b): Yes, Sir.

(c) & (d): Proposals under CDP have been submitted by States of Karnataka, Tamil Nadu, J & K, West Bengal, Maharashtra, Madhya Pradesh, Kerala, Punjab, Himachal Pradesh, Uttar Pradesh, Uttarakhand, Orissa, Chhattisgarh, Jharkhand, Bihar, Assam, Sikkim, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland, Tripura and one from Bodoland Territorial Council (Assam) for the current financial year 2009-10 for consideration by the Government through CSB. In Assam, separate funds are released for Bodoland Territorial Council as a matter of traditional practice. Based on the proposals received from the States, during the first two years of the XI Plan, i.e., 2007-08 and 2008-09, the Government through CSB had released its share of Rs.80.82 crore and Rs.90.74 crore respectively towards implementation of various schemes/components under CDP. For the current financial year 2009-10, an outlay of Rs.75.58 crores has been kept under BE 2009-10 for CDP out of which an amount of Rs.18.89 crores has been released to CSB and action has been initiated by CSB for release of funds to the States. The details showing amount spent /released (State-wise) under CDP during 2007-08 and 2008-09 are as under:

S.No. Name of State Amount spent/released during (in lakhs)

2007-08 2008-09

1 Karnataka 1015.22 1901.63

2 Tamil Nadu 745.20 1004.48

3 Jammu & Kashmir 181.85 316.07

4 Andhra Pradesh 979.88 1504.84

5 West-Bengal 102.04 273.32

6 Maharashtra 95.21 200.23

7 Madhya Pradesh 172.35 518.96

8 Orissa 65.20 75.18

9 Bihar 0.00 50.90

10 Uttar Pradesh 321.01 381.98

11 Kerala 87.33 147.17

12 Gujarat 0.00 32.57

13 Punjab 0.00 26.63

14 Himachal Pradesh 53.93 165.63

15 Chattisgarh 344.07 378.22

16 Jharkhand 43.60 255.70

17 Uttarakhand 143.02 208.72

18 Sikkim 50.04 32.29

19 Assam 1486.64 388.51

20 Arunachal Pradesh 220.40 113.83

21 Manipur 594.59 89.97

22 Meghalaya 74.81 267.14

23 Mizoram 249.10 230.29

24 Nagaland 217.11 163.32

25 Tripura 434.13 144.62

Total 7676.73 8872.20

Councils

1 Bodoland Territorial

Council 404.88 201.95

Grand Total 8081.61 9074.15